

(13)

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 26th Sept 2019
PRESENT

SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL) &
SHRI VEERA BRAHMA RAO AREKAPUDI

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/KOB/2019
UNDER SECTION : 241-242
NAME OF THE PETITIONER(S) : SAJAN K. THOMAS
NAME OF THE RESPONDENT(S) : PARAGAON POLYMERS PRODUCTS PVT LTD.

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Venkatesh Arbatti	Adv			
Akhil Suresh	Adv			

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Joseph Kochanthara				
Santhosh Mathew				
Vijay. V. Paul				

Office Notes

Pooja. S. Mammen

26th Sept 2019(13)

Order

Orders passed separately.in second half. List on 21.10.2019.
Separate order kept in the file.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)